

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**RP. NO. 8 OF 2018&
IA NO. 1187 OF 2018 IN
APPEAL NO. 114 OF 2015**

Dated: 26th August, 2019

In the matter of:

Gujarat UrjaVikas Nigam Ltd.

.... Appellant(s)

Versus

Gujarat Energy Development Agency & Ors.

.... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **01.11.2019.**

Court Master/PS

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